list of telephone connections in Delhi, particularly th© list of shahadra, East?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS

OYT/G-20-3-87 N-OYT/SS-31-1-89 N-OYT/G-26-12-79

The maximum waiting period at Shahadra Exchange had come down fo about eight years at the time of bulk release during 1988; but has again gone up beyond 9 years by now.

(c) There is a proposal to increase the equipped capacity of Delhi Telephones by about 1,70,000 lines in the next two years. This addition to the equipped capacity is expected to give substantial relief to the applicants in the waiting list in Delhi including Shahadra area of the **U.T. of Delhi.**

Grant of pay scale of Rs. 1640.2900 to Assistants

2600.'SHRI MOHD. KHALEELUR REHMAN; Will the PRIME MINISTER be pieased to state:

(a) whether the Central Administra-¹ tive Tribunal has'recently given its verdict on the grant of a Pay Scale of Rs. 1640-2900 to Assistants;

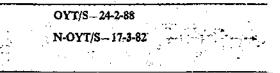
(b) if so, what are the details in this regard; and

(c) by when the orders for implementation of the v«dict, are likely to be issued?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM); (a) to (c) The CAT i_n ;their judgement dated 23-5-1989 have directed that the applicants may . be given an opportunity to be heard by the Anomaly Committee and the Government may pass final order on the Anomaly wMhin 4 months after considering (SHRI GIRIDHAR GOMANGO): (a) Yes, Sir.

to Questions

(b) The dates of earliest waiting aplicants in Shahadra East under different categories are as follows: —



the recommendations of the Anomaly Committee, The Applicants have submitted a written memorandum to the Anomaly Committee which will be considered in the next meeting of the Committee.

Deaths due to cholera and gastroenteritis In Ghaziabad

2601. SHRI MOHD. KHALEELUR REHMAN: "Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state;

(a) the number of deaths and other maladies reported due to outbreak of ■ cholera and gastroenteritis due to presence of an open oxidation pond for the . disposal of Sewage between Delhi border and Chander Nagar Colony Of Ghaziabad, during, the last two years;

 $_{\rm r}$ (b) whether Government have received any representation from the residents of the "colony in this regard; if so, the details thereof;

(c): whether Government propose to take up the matter with the Uttar Pradesh Government/ if not the reasons therefor; *end* •-

(d) by when the action in this regard is likely to be taken?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMI-LY WELFARE (SHRI RAFIQUE ALAM): (a) to (d) This Ministry has no such information. However, the nam-Jpeir of Cholera/Gastrd-EnteritiesjAcut© Djarrhoeal Diseases cases in Uttar Pradesh as a whole as. reported to the Dte.

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145	5 Written Answers		L8 AUG, 1989]			to Qu	to Questions	
General of	Health Servi	ces are	as under:	÷	ent i .	nti jutian	ich (This	
Year			ារ ខេត្ ហ៊ុផ ភ្លាស្តី		(Cholera	A.D.D./G.D.	
					Cases	Deaths	Cases	Deaths
1987			ander 1 Golden - Galacia	•	æ 8	FAT 204	3642	.474
1988			50 3-92 .		- 168	4	340153	1201
1989 (1989 (upto 15-7-89)				49		N.A.	N.A.

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Damage, loss and destruction of IAF aircrafts

2602., SHRI SUBRAMANIAN SWA-MY: Will he Minister of DEFENCE be pleased to state;

(a) the total number of Indian Airforce aircrafts damaged, lost or destroyed during the last Five years;

(b) the total number of lives lost due to these mishaps;

(c) the total monetary losses due to these mishaps; and

(d) what steps are being taken to prevent such damage and loss of lives?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRO-DUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI D. L. BAITHA): (a) to (c) This type of information is not disclosed in the national security interest.

(4) Preventive action for minimising accidents is a continuous and on-going process. Every aacident is investigated by a Court of Inquiry and follow-up action is taken on its' recommendations. Perio* dical reviews and analysis of accdents are carried out to identify weak areas and initiate remedial action. In case of persistent or serious problems, joint studies are carried out specially with the help of manufacturers to work out «olu-^tions.

Contents of Citr_{Us} Flavoured Aerated cold drinks

2603. SHRI SUBRAMANIAN SWA-MY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government are aware that Citrus-Flavoured Aerated cold drinks contain Carcinogenic Brominated vegetable oil;

(b) whether it is a fact that the World Health Organisation has warned against the use of this ingredient;

(c) whether it. is also a fact that most of the other countries have banned this oil, which is unsafe for food items; and

(d) what steps are being taken by Government to prevent uSe of this unsafe oil in food products in India?

THE¹ MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMI-LY, WELFARE (SHRI (RAFIQUE ALAM); ta) to (d) Brominated Vegetable Oils are generally added to citrus flavoured cold drinks. Food and Agricultural, Organisation Nutrition., meeting report series No. 48A WHOIFOODIADDI ,7039 have recommended long term studies on this chemical to establish its adc'verse effect.

, According to the information available with this Ministry, the, Government of Canada, U.S.A. and'Australia permit use of Brominated Vegetable Oil and the Government of Japan, United Kingdom and West Germany have prohibited its use.